

TRINITY MIRROR

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FORM A	
PUBLIC ANNOUNCEMENT	
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]	
FOR THE ATTENTION OF THE STAKEHOLDERS OF VISUVAS VILLAS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name Of Corporate Person	VISUVAS VILLAS PRIVATE LIMITED
2. Date Of Incorporation Of Corporate Person	7th June 2007
3. Authority Under Which Corporate Person is Incorporated / Registered	Registrar Of Companies, Chennai-Registered As Non-govt Company
4. Corporate Identity Number / Limited Liability Identification Number Of Corporate Person	(CIN) U70101TN2007PTC063853
5. Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	A-14, Anand Flat, 2nd Main Road, Gandhi Nagar, Adyar Chennai TN 600020 IN.
6. Liquidation Commencement Date In Respect Of Corporate Person	17th DECEMBER 2022
7. Name, Address, Email Address, Telephone number And The Registration Number of the liquidator	S. Vasudevan Plot-5, 2nd Floor, Manasarovar Apt, Bagawathy Nagar, Medawakkam koot road, Medawakkam, Chennai, Tamilnadu - 600100. Ph. No.: 97104 19502 ksvasu1956@gmail.com
8. Last Date For Submission Of Claims	16 th JANUARY 2023

Notice is hereby given that the (Visuvas Villas Private Limited) has commenced voluntary liquidation on 17.12.2022. The stakeholders of (Visuvas Villas Private Limited) are hereby called upon to submit a proof of their claims, on or before 16th January 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 20.12.2022
Place : Chennai

Name and Signature of Liquidator:
(sd/-) S. Vasudevan
Liquidator

